

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal No.10192/2010JANHIT MANCH THROUGH ITS PRESIDENT
BHAGVANJI RAIYANI & ANR.

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

Date : 14-12-2018 This appeal was called on for pronouncement
of Judgment today.

For Appellant(s)

Appellant-in-person

For Respondent(s)

Ms. Deepa M. Kulkarni, Adv.
Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mrs. Suchitra Atul Chitale, AOR

Mr. E. C. Agrawala, AOR

M/s. Lawyer S Knit & Co.

UPON hearing the counsel the Court made the following
O R D E R

Hon'ble Mr. Justice Sanjay Kishan Kaul pronounced the judgment of the Bench comprising Hon'ble the Chief Justice, His Lordship and Hon'ble Mr. Justice K.M. Joseph.

In terms of the signed reportable judgment, the civil appeal is dismissed, leaving it open to the parties to bear their own costs.

(Chetan Kumar)
A.R.-cum-P.S.(Anand Prakash)
Court Master

(Signed reportable judgment is placed on the file)